

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2399  
ANSWERED ON:11.03.2010  
SECURITY THREATS IN RAILWAYS  
Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the attacks on railway property by Naxals and crimes in trains are increasing day by day;
- (b) if so, the details thereof during each of the last three years and the current year, Zone-wise;
- (c) whether the Railways have chalked out any plan to check the same; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b): There is a marginal increase. The details are given in the statement attached.

(c) & (d): 'Policing on Railways' is a State subject and prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore the statutory responsibility of the State Police, which they discharge through the Government Railway Police (GRP) of the State concerned. The State Police has a separate wing called the Government Railway Police (GRP) for dealing with all matters relating to law and order on the Railways. Railways bear 50% cost of expenditure on the Government Railway Police.

However, Railway Protection Force (RPF) is also deployed to supplement the efforts of the State Governments.

A co-ordination meeting with the State Home Secretaries, officials of Ministry of Home Affairs, Intelligence Bureau and Railways was held on 20.1.2010 at Rail Bhavan, New Delhi in which 7-point joint resolution was discussed and agreed to.

The details of resolution are given below:-

1. In respect of crimes on Railways, there should be well defined system of regular co-ordination between the Railways, Ministry of Home Affairs, and Intelligence Bureau & State Home Secretaries to review the position.
2. Keeping above in view, there will be quarterly co-ordination meetings at the following levels:
  - (i) Railway Board & Ministry of Home Affairs' Intelligence Bureau.
  - (ii) General Managers of Zonal Railways and State Home Secretaries.
  - (iii) Chief Security Commissioners of Zonal Railways & Government Railway Police Chiefs of respective States.
3. As a train passes through more than one State, one of the States with maximum run will be designated as the coordinating State of that train.
4. An inter-state Police Team will be nominated for a group of trains running over the concerned States so that crimes get investigated in a better coordinated manner.
5. There will be a special drive to bust the organized gangs operating in trains and at Stations
6. A better system will be evolved for rail crimes through networking for sharing passenger crime intelligence and special intelligence.
7. Special arrangements will be made for security of Rail Construction Projects through mutual agreements between the Railways and the State Government.